case for Heavy Weight Torpedoes for project 75 Submarines. Subsequently, because of the Group company's involvement in the VVIP Helicopter case, the procurement was put on hold in July 2014. Indian Navy has been requesting for continuing the procurement process considering National Security imperatives.

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(b) It has been decided to seek opinion in the matter from the Ministry of Law and Justice.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Introduction of Yoga in schools and colleges

1601. SHRI BHUPINDER SINGH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether Government has any plan to introduce Yoga in schools and colleges; and
  - (b) if so, by what time, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY AYUSH (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yoga is one of the subjects along with physical and health education and is also included as part of physical activity in all the schools affiliated to Central Board of Secondary Education (CBSE) across the country. Yoga is also included as one of the units under physical education curriculum at the senior secondary level. Moreover, University Grants Commission(UGC) has informed that Yoga has been included in the modules on the health, nutrition, fitness and general well being in all courses at Under graduate and Post graduate level while framing the revised XII Plan guidelines on the scheme of development of sports infrastructure and equipment in universities and Colleges. Education is a concurrent subject and State Governments administer the schools in their jurisdiction as well as develop and prescribe their own curriculum.

## Promotion of AYUSH in rural areas

1602. SHRI R.K. SINHA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) the details of schemes being formulated/implemented for promotion of AYUSH in rural areas;

- (b) the details of allocations made and incurred on each scheme since the inception of this Ministry, State-wise;
- (c) the details of the trained staff and doctors available and employed, Statewise;
  - (d) the vision and the strategy to promote AYUSH in the country;
- (e) whether Government has formulated any detailed programme to promote Yoga in the country;
- (f) whether there are sufficient Yoga teachers available to meet the requirement; and
- (g) any proposal for further capacity development to increase the number of Yoga teachers?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY AYUSH (SHRI SHRIPAD YESSO NAIK): (a) Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) for promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) in the country including rural areas. A brief about the Scheme is given in the Statement-I (*See* below).

- (b) The details of allocations made and incurred under Centrally Sponsored Scheme of National AYUSH Mission (NAM), States/UTs-wise is given in the Statement-II (*See* below).
- (c) At present 89 posts of Ayurvedic doctors has been sanctioned in the Ministry of AYUSH, to be posted in the Ministry itself and Central Government Health Scheme (CGHS) Dispensaries of Government of India. Out of 89 posts sanctioned 67 posts are filled. However, the data on the number of AYUSH doctors posted in the hospitals under State/UT Governments is not maintained by Government of India. Further, as per the data received from States/UTs, 7,36,538 registered AYUSH practitioners are available in the country as on 01.04.2014.
- (d) Government of India has envisioned to position AYUSH on the preferred system of holistic health care for all. In this regard, Government of India is implementing Centrally Sponsored Scheme as mentioned against the question (a).
- (e) The following steps has been taken by the Government to promote yoga in the country:

- 1. The Government of India has approved and notified National AYUSH Mission (NAM) which *inter-alia* makes provision for the following:-
  - (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs) including Yoga and Naturopathy.
  - (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries including Yoga and Naturopathy.
  - (iii) Setting up of up to 50 bedded integrated AYUSH Hospital including Yoga and Naturopathy.
  - (iv) Upgradation of State Government Educational Institutions including Yoga and Naturopathy.
  - (v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.
  - (vi) Under the flexible components of the scheme of NAM, provision has been made for Grant-in-aid to the Yoga Wellness centers and Naturopathy hospitals.
- 2. Under the Central Sector Scheme of Information Education Communication (IEC), there is provision of propagation and promotion of AYUSH systems including Yoga for treatment of common ailments through various media channels and other publicity activities like organizing Arogya fairs, providing financial support for fairs, conferences, seminars etc., on AYUSH systems.
- 3. Morarji Desai National Institute of Yoga (MDNIY), an autonomous organization under Ministry of AYUSH, has started Bachelor of Science (Yoga Science), a regular course of three years duration, Diploma in Yogic Science of one year duration and certificate course in Yogic Science for specified Target groups (Paramilitary Personnel).
- Central Council for Research in Yoga and Naturopathy (CCRYN), an autonomous organization under Ministry of AYUSH, is running 8 Yoga and Naturopathy Out Patient Departments (OPDs) in Government Hospitals of Delhi and Haryana.
- 5. A scheme titled as "Yoga Training for Police Personnel" has been formulated

by the Ministry for promotion of health and prevention of diseases, in order to bring awareness among police personnel towards healthy lifestyle and improve their skills through Yoga practices covering all districts of the country.

(f) and (g) Yoga Education has been made compulsory part of study and practice by National Council for Teacher Education (NCTE), a statutory body under Ministry of Human Resource Development, for its 15 Teacher Education Programmes, including Pre-School Education to Elementary Education; Secondary; Senior Secondary; Physical Education; Distance Learning etc.

NCTE has already developed modules on Yoga Education for Diploma in Elementary Education and master of Education. These will be used by more than 18000 teacher Education Institutions and also 14 lakh students—teachers and teacher educators who are studying and /or teaching in these institutions.

To ensure credibility of knowledge and skills of Yoga teachers/ experts, Ministry of AYUSH recently mentored a Scheme for Voluntary Certification of Yoga Professionals and the first phase of the Scheme to certify Yoga teacher has been launched on 22 June 2015. The Scheme is being operated by the Quality Council of India (QCI), India's apex quality facilitation and accreditation body, which is with the Ministry of Commerce and Industry.

## Statement-I

Centrally Sponsored Scheme of National AYUSH Mission:

The Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services, strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and sustainable availability of ASU &H raw-materials in the States/UTs during 12th Plan.

The National AYUSH Mission (NAM) inter-alia makes provision for the following:-

- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs).
- (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Setting up of up to 50 bedded integrated AYUSH Hospital.
- (iv) Upgradation of State Government Educational Institutions.

- (v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.
- (vi) Strengthening of State Government/ Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).
- (vii) Cultivation and Promotion of Medicinal Plants.
- (viii) Under the flexible components of the scheme of NAM, provision has been made for following activities:
  - (a) AYUSH Wellness Centres including Yoga & Naturopathy.
  - (b) Tele-medicine.
  - (c) Sports Medicine through AYUSH.
  - (d) Innovations in AYUSH including Public Private Partnership.
- (e) Interest subsidy component for Private AYUSH educational Institutions.
  - (f) Reimbursement of Testing charges.
  - (g) IEC activities.
  - (h) Research & Development in areas related to Medicinal Plants.
  - (i) Voluntary certification scheme: Project based.
  - (j) Market Promotion, Market intelligence & buy back interventions.
  - (k) Crop Insurance for Medicinal Plants.

Statement-II Status of allocation of resource pool and releases made to States/UTs under National AYUSH Mission (NAM) Sl. No. Name of State / UT Resource pool Total amount Initial installment of Balance

		indicated to State/UT (Central Share+ State Share) during 2014-15	Approved by Mission Directorate (Central Share+ State Share) during 2014-15	Grant released during 2014-15	instalment payment released*
1	2	3	4	5	6
1.	Andaman and Nicobar Island	553.03	202.587		-
2.	Andhra Pradesh	1146.474	1,146.474	309.93	549.931
3.	Arunachal Pradesh	190.732	190.275	101.14	70.113
4.	Assam	1187.711	1187.063	668.98	399.378
5.	Bihar	3673.869	Not submitted	-	-
6.	Chandigarh	88.67	Not submitted	-	-
7.	Chhattisgarh	1163.795	1107.56	281.41	549.257
8.	D&N Haveli	219.807	Not submitted	-	-
9.	Daman & Diu	279.196	Not submitted	-	-

10.	Delhi	532.406	532.406	132.71	266.598	Wri
11.	Goa	508.906	Not submitted	-	-	tten A
12.	Gujarat	1275.555	1,213.181	332.39	577.493	Written Answers to
13.	Haryana	854.08	817.075	213.59	399.218	rs to
14.	Himachal Pradesh	304.315	SAAP not as per NAM guidelines	-	-	
15.	Jammu and Kashmir	740.941	687.178	226.27	392.192	
16.	Jharkhand	1308.549	SAAP not as per NAM guidelines	-	-	_
17.	Karnataka	1391.438	1388.789	359.12	682.476	[4 Au;
18.	Kerala	954.914	950.064	254.67	457.878	[4 August, 2015]
19.	Lakshadweep	255.481	252.531	-		2015]
20.	Madhya Pradesh	2761.014	2,598.557	644.94	1303.980	
21.	Maharashtra	2074.369	1974.139	534.67	945.934	Unst
22.	Manipur	473.401	414.687	226.81	146.405	arred
23.	Meghalaya	274.591	253.385	134.65	93.400	Unstarred Questions
24.	Mizoram	253.623	211.250	116.27	73.855	tions
25.	Nagaland	432.165	213.031	115.61	76.115	
						41

Inswers to
[RAJYA SABHA]
Un.

, J.	Total	40242.9	24121.638	7528.707	10849.565
86.	West Bengal	1918.074	1,828.917	471.23	900.458
5.	Uttarakhand	524.093	486.064	284.00	153.457
34.	Uttar Pradesh	6781.09	Not submitted		-
33.	Tripura	434.395	423.873	238.12	143.371
32.	Telangana	921.306	921.306	330.00	360.979
1.	Tamil Nadu	1384.43	SAAP not as per NAM guidelin	es	-
0.	Sikkim	169.26	122.356	66.43	43.692
9.	Rajasthan	2483.065	2,358.385	638.07	1130.724
8.	Punjab	805.413	780.38	316.00	269.289
7.	Puducherry	159.394	96.700	60.00	12.525
6.	Odisha	1763.427	1,763.427	471.71	850.847

Note: Utilization certificate for grant released during 2014-15 and 2015-16 is not due

<sup>\*</sup>Released in the 1st Quarter of 2015-16.